

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.6263
TO BE ANSWERED ON 05.04.2018**

ELECTRIFICATION OF REMOTE VILLAGES

†6263. SHRI GOPAL SHETTY:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government has received proposals regarding electrification of villages located in inaccessible areas including backward villages and forest areas through non-conventional energy sources;**
- (b) if so, the details thereof, State- wise;**
- (c) the number of such proposals approved, along with the number of proposals lying pending for approval, State-wise;**
- (d) the time by which the remaining proposals are likely to be approved; and**
- (e) the total funds released for this purpose by the Government during the last three years and the current year, State- wise?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND
NEW & RENEWABLE ENERGY**

(SHRI R. K. SINGH)

(a) to (e) : All the un-electrified villages in the country, including those in backward and forest areas, are targeted for electrification under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) through on-grid and off-grid mode. No proposals are pending for approval.

The State-wise details continuing off-grid projects sanctioned and funds released during the last 3 years and the current year (up to 27.03.2018) are given at Annexure-I & II respectively.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 6263 TO BE ANSWERED IN THE LOK SABHA ON 05.04.2018.

State-wise projects sanctioned for off-grid projects under DDUGJY

Sl. No.	Name of the State	No. of Projects	Villages	Sanctioned Cost (Rs. in Lakh)
Projects sanctioned in 2014-15				
Nil				
Projects sanctioned in 2015-16				
1	Andhra Pradesh	229	0	1934.60
2	Assam	521	521	29480.84
3	Arunachal Pradesh	1000	1000	11748.45
4	Chhattisgarh	523	161	17794.96
5	Jharkhand	305	316	14719.00
6	Karnataka	2	3	61.50
7	Madhya Pradesh	122	122	6092.55
8	Meghalaya	77	77	823.00
9	Odisha	190	190	5676.00
	Total	2969	2390	88330.90
Projects sanctioned in 2016-17				
1	Arunachal Pradesh	176	176	4183.20
2	Chhattisgarh	327	327	9126.00
3	Jharkhand	77	77	4898.00
5	Meghalaya	132	132	3232.00
6	Uttarakhand	13	13	330.50
7	Odisha	79	79	3829.00
	Total	804	804	25598.70
Projects sanctioned in 2017-18 (up to 27.03.2018)				
1	Manipur	94	94	1705.09
	Total	94	94	1705.09
	Grand Total	3867	3288	115634.69

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 6263 TO BE ANSWERED IN THE LOK SABHA ON 05.04.2018.

State-wise funds released for off-grid projects under DDUGJY		
Sr. No	Name of the State	Grant (Rs. In Lakh)
FY 2014-15		
1	Andhra Pradesh	139.17
2	Chhattisgarh	1312.60
3	Madhya Pradesh	664.06
4	Uttarakhand	148.34
	Sub Total	2264.17
FY 2015-16		
1	Andhra Pradesh	1,092.49
2	Chhattisgarh	3,203.09
3	Karnataka	529.74
4	Uttar Pradesh	1,131.87
5	Madhya Pradesh	393.23
	Sub Total	6,350.43
FY 2016-17		
1	Chhattisgarh	5098.04
2	Assam	8169.66
3	Rajasthan*	2468.35
4	Kerala	124.39
5	Andhra Pradesh	208.59
	Sub Total	16069.03
FY 2017-18 (up to 27.03.2018)		
1	Arunachal Pradesh	2,413.84
2	Assam	3,742.97
3	Madhya Pradesh	184.41
4	Odisha	4,615.60
5	Meghalaya	713.53
6	Telangana	198.04
7	Andhra Pradesh	704.09
8	Chhattisgarh	4,147.73
9	Jharkhand	5,207.20
10	Rajasthan*	1,974.68
11	Manipur	1,087.00
12	Karnataka	539.70
	Sub Total	25,528.78
	Grand Total	50,212.41

Note: Funds released for Rajasthan State during 2016-17 are against the projects sanctioned by MNRE. For these projects Monitoring Committee approved release of funds as additional support under DDUGJY at the rate of 45% of the project cost.
